

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR**

**ORDER-SHEET**

**ORDERS OF THE TRIBUNAL**

06/03/2014

C.P. No. 90/2013 in O.A. No. 633/2013

Mr. C.B. Sharma, Counsel for the applicant.  
Mr. Anupam Agarwal, Counsel for the respondents.

Heard the learned counsel for the parties.

The learned counsel for the respondents submitted that the compliance of the order dated 09/09/2013 passed by this Tribunal in O.A. No. 633/2013 has been made by the respondents vide letter dated 03/12/2013 (Annexure CPR/1). The learned counsel for the applicant also admitted that the compliance has been made.

In view of the submissions made by the learned counsels for the parties, we are of the opinion that the compliance of the order has been made. Therefore, C.P. does not survive and is dismissed. Notices discharged.

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(M. Nagarajan)  
Judicial Member

*Anil Kumar*  
(Anil Kumar)  
Administrative Member